

1967

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL PRINCIPAL
BENCH, NEW DELHI

Original Application No. 10 OF 2023

Puja Kumar

Applicant

Versus

Ansal API & Ors.

Respondents

I N D E X

S.No.	Particulars	Pages
1.	Status report/ response on behalf of the Respondent Nos. 2 and 3	
2.	Annexure A Copy of the status report dated nil Along with the photographs	

Filed by



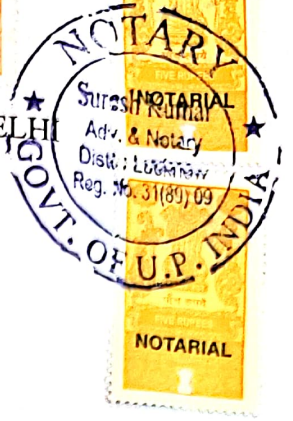
[MUKESH VERMA]
Advocate for the MPCB
Ch. No. 50, Old Block
Supreme Court of India,
New Delhi 110 001
(M) 9810108098

E-mail: mvermadv@gmail.com

New Delhi

Dated: 26.03.2025

1968



BEFORE THE NATIONAL GREEN TRIBUNAL NEW DELHI

ORIGINAL APPLICATION NO.10 OF 2023

IN THE MATTER OF:

Puja Kumar

Applicant

Versus

Ansul API & Ors.

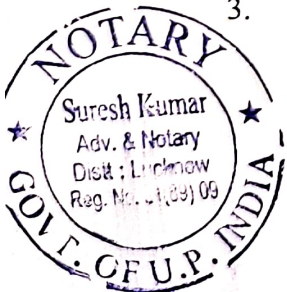
Respondents

STATUS REPORT/ RESPONSE ON BEHALF OF RESPONDENT NOS. 2 AND 3

I, Atul Sharma, aged about 56 years, working as Assistant Engineer Lucknow Development Authority, Lucknow, do hereby solemnly affirm and states as under;

1. That in my official capacity as mentioned above, I am well conversant with the facts and circumstances of the present case, hence competent to swear this response.
2. That this Hon'ble Tribunal vide order dated 19.02.2025 directed to file proper status report / response to the Original Application No. 10 of 2023.
3. That the feasibility of the Lucknow Development Authority being a necessary party in the present case has no relevancy and Lucknow Development Authority is required to be deleted from the array of parties in O.A. No. 10 of 2023.
4. That it would be in the interest of preventing litigation explosion that

this Hon'ble Tribunal may pass any other order/orders as this Hon'ble Tribunal may deem fit and proper in the facts and circumstances of the case of the present case.



Sworn and Verified Before Me

Suresh Kumar
SURESH KUMAR

Advocate & Notary
417/175KA/14, Near Maja Devi Das Marg
Nhwajganj, Chowk, Lucknow

Atul Sharma


5. That in compliance of the order dated 19.02.2025 the respondent No. 2 and 3 are filing the following status report:

“Under the Hitech Township policy of Government of Uttar Pradesh M/s Ansal Properties and Infrastructure Ltd. has been selected for carrying development of Hitech township of Lucknow-Sultanpur road by government order NO.2712/eight-1-2005 dated 21.05.2005, in continuation thereof as per rule in compliance with the authority board, the lay out plan of scheme on land in ownership of developer was accepted. The park/ open space/ green belt shown in approved lay out plan, have been developed on site. Accordingly park/green belt is developed on site and STP drinking water supply etc is active.”

Sd/-
Illegible
(A.E.)

A true copy of the status dated nil report along with the photographs is annexed herewith and marked as Annexure A.

6. That this Hon'ble Tribunal may take on record the Status Report along with the photographs in the interest of justice.
7. That the Annexures are true/ translated copies of their respective originals.


Deponent

Verification;

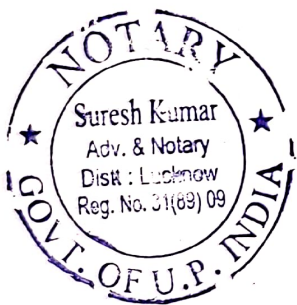
Sworn and
Before Me

Verified at Lucknow, on this ___ day of March, 2025, that the


SURESH KUMAR

contents of the above status report/ response are true and correct to the

Advocate
417/175KA/14, Near Maje, Ben Das Marg,
Nhwajganj, Chowk, Lucknow

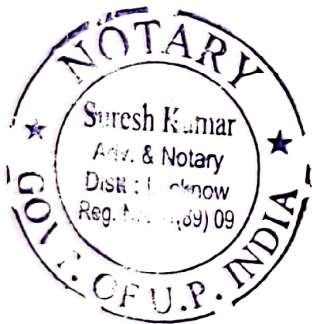


1970

best of my knowledge and belief and no part of it is false and nothing material has been concealed therefrom.

Suresh

Deponent



Sworn and Verified
Before Me


Suresh Kumar
SURESH KUMAR

Advocate & Notary Public
17/175KA/14, Near Majar Devi Das Marg
Niwajganj, Chowk, Lucknow

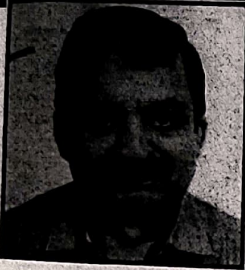
I identify the deponent/exhibitor who
has/have signed before me

1971


परिचय पत्र सं: 715/2024



लखनऊ विकास प्राधिकरण



अतुल शर्मा
पिता: स्व. श्री आर.सी.शर्मा
सहायक अभियन्ता
नो. 9711305308



धारक के हस्ताक्षर निगम अधिकारी के हस्ताक्षर

केन्द्रीयत
कर्मचारी कोड-3773

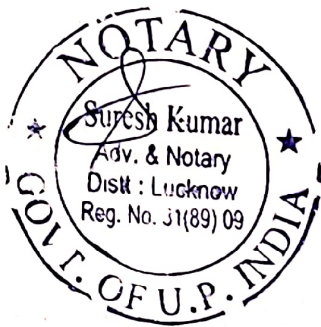
जन्म तिथि: 30/09/1969
सेवा नियुक्ति तिथि: 30/09/2029

वर्तमान पता
1/88 विजय चंड़-1
गोमती नगर, लखनऊ

स्थायी पता
1/88 विजय चंड़-1
गोमती नगर, लखनऊ

लखनऊ विकास प्राधिकरण
प्राधिकरण भवन, चिपिन खण्ड, गोमती नगर
लखनऊ-10
दूरत नो. - 1800 1800 8000
वेबसाइट: <http://www.lidsonline.co.in>

Suresh



Before The National Green Tribunal, New Delhi
Original Application No. 10 of 2023, Puja Kumar Vs
M/s Ansal API & Ors.

Status Report

उ०प्र० सरकार की हाईटेक टाउनशिप नीति के अधीन मेसर्स अन्सल प्रॉपर्टीज एण्ड इन्फ्रास्ट्रक्चर लि० को शासनादेश संख्या-2712/आठ-1-2005 दिनांक 21.05.2005 द्वारा लखनऊ- सुल्तानपुर रोड पर की हाईटेक टाउनशिप का विकास किये जाने हेतु चयन किया गया था। तदक्रम में नियमानुसार प्राधिकरण बोर्ड के अनुपालन में नियमानुसार विकासकर्ता के स्वामित्वाधीन भूमि पर योजना के तलपट मानचित्र स्वीकृत किये गये। स्वीकृत तलपट मानचित्र में दर्शित पार्क/खुल स्थल/ग्रीन बेल्ट का स्थल पर विकास किया गया है। तदानुसार स्थल पर पार्क/ग्रीन बेल्ट विकसित है व एस०टी०पी०, पेयजल आपूर्ति आदि क्रियाशील है।

Sharma. AE

medanta

NEW LUCKNOW

SUSHANT
GOLF CITY
HI-TECH TOWNSHIP, LUCKNOW









गति सीमा 30 कि.मी.
SPEED LIMIT 30 KM.

Yoga and
Meditation















medanta

मेदांता

NEW LUCKNOW

SUSHANT
GOLF CITY
HI-TECH TOWNSHIP, LUCKNOW

ANSAL
API

ANSAL
API

SUKRITI
731



